

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 262 of 2014

Dated : **1st December, 2015**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Avinash Menon

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

ORDER

Mr. Sakesh Kumar, learned counsel appearing for the respondent no.1 has extensively argued the matter. His arguments are concluded today.

Mr. M.G. Ramachandran, learned counsel for the appellant has also been heard in rejoinder submissions. Thus, arguments are concluded today.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member

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(Justice Surendra Kumar)
Judicial Member